NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **05.03.2025** (WEDNESDAY)
CHENNAI BENCH (HYBRID MODE)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH) No. 23/2025 For Stay IA No. 361/2025	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt.	Ms. Madhavilatha Lokireddy	
	,	Ltd. & 10 Ors.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 93/2025 For Stay IA No. 262/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & 28 Ors.	Mr. Mayan H Jain	Mr. Nithyavendhan K For Caveator
		WITH		
3.	Comp App (AT) (CH) (Ins) No. 96/2025 For Stay IA No. 270/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	
		WITH		
4.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No. 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
	(4.5)	WITH		11 11
5.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
6.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishnan	Mr. PJ Anil Kumar
7.	Comp App (AT) (CH) No.	Vishnukant Gupta	Mr. PB Krishnan	Mr. PJ Anil Kumar
	27/2023	Vs Sulochana Gupta	15 intollial	m. 10 mm numa
		WITH		

8.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishnan	Mr. PJ Anil Kumar
9.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishnan	Mr. PJ Anil Kumar
10.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishnan	Mr. PJ Anil Kumar
11.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. PB Krishnan	Mr. PJ Anil Kumar
12.	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023 For Urgent Hearing IA No. 164/2025	Shashi Galada Shareholder-Director of Galada Power and Telecommunication Ltd. Vs Nitin Vishwanath Panchal, Erstwhile RP of Galada Power and Telecommunication Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar-R1 Mr. Ravi Rajagopalan R2
13.	IA No. 1121/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors. WITH	Mr. Bhagavath Krishna	Mr. T Ravichandran- R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh- R5
14.	Comp App (AT) (CH) (Ins) No. 330/2023 To dispense with IA No. 1001/2023 For Stay IA No. 1002/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr.T Ravichandran
15.	IA No. 147/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr.	Mr. Yogesh Kumar Jagia	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, SAMB WITH	Mr. V Arvind Rajagopal	Mr.R Sugumaran
17.	Comp App (AT) (CH) (Ins) No.348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor and Promoter, Sri Venkatram Spinners Pvt. Ltd. Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt. Ltd. & 4 Ors.	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2
18.	Comp App (AT) (CH) (Ins) No. 17/2025 For Urgent Hearing IA No. 80/2025 For Stay IA No. 81/2025 For Exemption IA No. 82 & 83/2025	Suryalakshmi Cotton Mills Ltd. Vs Kalavakolanu Murali Krishna Prasad RP of Rajvir Industries Ltd. & Anr.	Mr. Pranay Sohini	Mr. Pranava Charan- R1 Mr. Veerabathran Prasanth- R2
19.	Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt. Ltd. & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & Anr	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
20.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025	Nallapa Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors.	Ms. Deepika Murali	Ms. R Moneshaa- R1- R5
21.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd.	Mr. Nakul Sachdeva	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.	Mr. Anando Mukherje	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5- R10
23.	TA (AT) No.52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherje
24.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
25.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7, R8 & R10, R11
26.	Comp App (AT) (CH) No.1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. CV Shailandhran	Ms. Kriti Mewar-R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit R4, R5, R8 & R10
27.	Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No. 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt. Ltd. & 9 Ors	Mr. Thriyambak J Kannan	Mr.Y Suryanarayana R1 Mr. Vinod Kumar - R3, R7 Mr. VV Sivakumar R5, R6 Mr. Vinod Kumar R7
28.	Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No.779/2022 For Stay IA No.781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member of the Monitoring Committee & Former RP of Neptune Inflatables Ltd. & Anr.	Mr. Abhishek Raman	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran-R2
29.	Comp App (AT) (CH) (Ins) No.372/2022 For Exemption IA No.872/2022 For Stay IA No.873/2022	VGP Finances Ltd. Vs Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr. WITH	M/s Shivakumar and Suresh	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran-R2

30.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No. 910/2023	Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan, Erstwhile RP of Neptune Inflatables Ltd. & Anr.	Ms. Niharika Ahluwalia	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran-R2
31.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Mr. B Shruthan R10 R12
32.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors	Dr.KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1- R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan R16 R17
33.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589, 974, 1047/2024	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt. Ltd. Vs COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Ms. Mumaneni Vazra Laxmi- R2
34.	Comp App (AT) (CH) (Ins) No. 260/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd.	Mr. Pogulkonda Pratap	Mr.Y Suryanarayana

<u>02.00 PM</u>

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Gireesh Kumar Sanghi & Anr. Vs Ravi Sanghi & 6 Ors.	Ms. Anju Jain	Mr. Sharad Sanghi R5- R7 Mr. Anirudh Wadhwa
36.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

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Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in